

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA



RBI/2022-23/183 DOR.AML.REC.105/14.06.001/2022-23

February 28, 2023

भमृत महोत्सव

The Chairpersons/ CEOs of all the Regulated Entities

Madam/Dear Sir,

Designation of 1 individual and 2 organisations under Section 35(1) (a) and 2(1) (m) of the Unlawful Activities (Prevention) Act, 1967 and their listing in the Fourth and First Schedule of the Act- Reg.

In terms of Section 53 of our <u>Master Direction on Know Your Customer dated February</u> <u>25, 2016</u> as amended on May 10, 2021, *"The procedure laid down in the UAPA Order dated February 2, 2021 (Annex II of this Master Direction) shall be strictly followed and meticulous compliance with the Order issued by the Government shall be ensured."* Further, Section 52 of the aforementioned Master Direction states that, *"Details of accounts resembling any of the individuals/entities in the lists shall be reported to FIU-IND apart from advising Ministry of Home Affairs as required under UAPA notification dated February 2, 2021 (Annex II of this Master Direction)". In this regard, it is reiterated that the UAPA Order in Annex II of the MD on KYC, 2016 shall also apply to amendments carried out in Schedule IV and I of the UAPA, 1967 apart from the UNSC lists mentioned in the Order.*

2. In this connection, please refer to the Gazette notifications dated February 17, 2023 of the MHA in respect of one individual and two organizations which have been declared as 'Individual Terrorists' and 'Terrorist Organsiations' and have been listed in the Schedule IV and I of the UAPA 1967, under Section 35 (1) (a) and 2(1) (m) of UAPA 1967. The Statutory Order (S.O.) numbers and the respective entries are as provided below:

| S.O. Numbers | Entries |
|--------------|--|
| 738(E) | "43. Jammu and Kashmir Ghaznavi Force (JKGF) and all its manifestations and front organisations" |
| | |
| 739(E) | "54. Harwinder Singh Sandhu @ Rinda" |
| 747(E) | "44. Khalistan Tiger Force (KTF) and all its manifestations and front |
| | organisations" |

विनियमन विभाग, केंद्रीय कार्यालय, केंद्रीय कार्यालय भवन, 12वीं/ 13वीं मंज़िल, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई- 400001 टेलीफोन/ Tel No: 22661602, 22601000 फैक्स/ Fax No: 022-2270 5691

Department of Regulation, Central Office, Central Office Building, 12th/ 13th Floor, Shahid Bhagat Singh Marg, Fort, Mumbai - 400001 हिंदी आसान है, इसका प्रयोग बढ़ाइप

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3. Regulated Entities (REs) are advised to take note of the aforementioned Gazette notifications issued by MHA for necessary compliance. REs shall also take note of any future amendments to Schedule I and IV of the UAPA, 1967, for immediate necessary compliance.

Yours faithfully,

(Santosh Kumar Panigrahy) Chief General Manager